

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 218 OF 2016

Dated: 14th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Hindustan Petroleum Corporation Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Sahiba Ahluwalia

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1
Mr. Rajat Navet
Ms. Prachi V. Sharma for R.2

ORDER

Learned counsel for the parties may file written submissions after serving copy on the other side.

List the matter for hearing on **04.08.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson